

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 204 OF 2019 & IA No. 1063 OF 2019**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

Haryana Vidyut Prasaran Nigam Limited ..... Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission ..... Respondent(s)

Counsel for the Appellant(s) : Raheel Kohli

Counsel for the Respondent(s) : Aparajita Upadhyay for R-2

**ORDER**

Two weeks time is granted to file rejoinder.

List the matter on **17.12.2019**.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK